GOVERNMENT OF INDIA MINISTRY OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH)

LOK SABHA STARRED QUESTION NO. 284 TO BE ANSWERED ON THE 5TH AUGUST, 2022

AYUSH SERVICES IN ANDHRA PRADESH

*284. DR. BEESETTI VENKATA SATYAVATHI:

Will the Minister of AYUSH be pleased to state:

(a) whether the Government has taken or proposes to take measures to improve the infrastructure and accessibility of AYUSH services across the State of Andhra Pradesh;

(b) if so, the details thereof and if not, the reasons therefor;

(c) the steps taken under National Ayush Mission (NAM) to promote the development of AYUSH practices and medicines across the State of Andhra Pradesh during the last three years; and

(d) the details of the funds sanctioned, allocated and utilized under NAM for the State of Andhra Pradesh during the last three years?

ANSWER THE MINISTER OF AYURVEDA, YOGA & NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY(AYUSH)

(SHRI SARBANANDA SONOWAL)

(a) to (d) A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 284* FOR 5TH AUGUST, 2022

(a) to (d) Public Health being a State subject, the primary responsibility to improve the infrastructure and increase access to AYUSH services in Andhra Pradesh lies with the respective State Government. However, the Government of India has launched the Centrally Sponsored Scheme of the National AYUSH Mission (NAM) implementing through States/UTs including Andhra Pradesh for the overall development of AYUSH systems also, including infrastructural development and access to AYUSH Services. National AYUSH Mission inter-alia makes provisions for the following to promote the development of AYUSH practices and medicines in the country including Andhra Pradesh:-

(i) AYUSH Health & Wellness Centres

(ii) Co-location of AYUSH facilities at Primary Health Centres (PHCs), Community Health Centres (CHCs) and District Hospitals (DHs)

(iii) Upgradation of existing standalone Government AYUSH Hospitals

(iv) Upgradation of existing Government/Panchayat/Government aided AYUSH Dispensaries/Construction of building for existing AYUSH Dispensary (Rented/dilapidated accommodation)/Construction of building to establish new AYUSH Dispensary

(v) Setting up of upto50/30/10 bedded integrated AYUSH Hospitals

(vi) Supply of essential drugs to Government AYUSH Hospitals, Government Dispensaries and Government/Government aided Teaching Institutional AYUSH Hospitals

(vii) AYUSH Public Health Programmes

(viii) Infrastructural development of AYUSH Under-Graduate Institutions and AYUSH Post-Graduate Institutions

(ix) Establishment of new AYUSH Colleges in the States where availability of AYUSH teaching institutions is inadequate in the Government Sector.

Under NAM, the funds of Rs. 2285.996 lakhs has been sanctioned/released as central share to State Government of Andhra Pradesh during the last three years and they have reported an expenditure of Rs. 31.478 lakhs.